

1	2	3	4	5	6	7	8
17.	Meghalaya	0	0	0	0	0	0
18.	Mizoram	0	0	2	300000	2	300000
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	151	15473178	1565	146734473	1716	162207651
21.	Punjab	81	9608224	6074	1549117273	6155	1558725497
22.	Rajasthan	312	10134573	15064	1297867049	15376	1308001622
23.	Sikkim	0	0	3	22000	3	22000
24.	Tamil Nadu	36	6027820	3855	1449597783	3891	1455625603
25.	Telangana	0	0	675	36544857	675	36544857
26.	Tripura	0	0	14	350000	14	350000
27.	Uttar Pradesh	9	50150	3364	158689131	3373	158739281
28.	Uttarakhand	0	0	285	11319775	285	11319775
29.	West Bengal	0	0	13	884500	13	884500
30.	Andaman and Nicobar Islands	45	2850238	2	210000	47	3060238
31.	U.T. of Chandigarh	32	268000	831	218853967	863	219121967
32.	Dadra and Nagar Haveli	0	0	25	3188600	25	3188600
33.	Daman and Diu	0	0	5	5240000	5	5240000
34.	Delhi	86	14352624	5088	380053202	5174	394405826
35.	Lakshadweep	0	0	0	0	0	0
36.	U.T. of Puducherry	0	0	126	8598219	126	8598219
TOTAL		2550	151658358	96872	17974723808	99422	18126382166

#### GST on minor forest produce

1846. SHRI A. V. SWAMY: Will the Minister of FINANCE be pleased to state whether it is a fact that Government is planning to impose GST on the minor forest produce, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Based on the recommendations of Goods and Services Tax Council, GST rates on goods, including Goods which shall be exempt from GST have been notified. GST rate on minor forest produce like fresh flowers and fruits, Mahua and Sal seeds (for sowing), lac, natural honey (other than put up in unit container and bearing a brand name), fresh tamarind is Nil, while certain other fresh produce attract 5% GST.